

(d) if so, the nature of delay and action being contemplated to cancel such orders and/or to delist the company from port trusts immediately?

THE MINISTER OF STATE OF THE **MINISTRY OF SURFACE TRANSPORT** (SHRI RAJESH PILOT): (a) Yes, Sir.

(b) An order for 5 cranes (4 Nos. of 3 tonne and 1 of 6 tonne capacity) was placed on M/s. WMI Cranes Ltd., Bombay on 30th March, 1982. The delivery date was 30th September, 1983. Subsequently the order was reduced to 3 cranes (2 Nos. of 3 tonne and 1 No. of 6 tonnes capacity).

(c) and (d) Paradip Port Trust placed an order for the supply, erection and commissioning of one Stacker-cum-Reclaimer on M/s WMI Cranes Ltd., Bombay on 1-12-81 with the scheduled date of completion as 21st March, 1983. All sub-assemblies have been erected except the installation of Hydraulic luffing cylinders. The lubrication piping work and electrical work is in the final stage of completion.

The Kandla Port Trust Authorities have levied full compensation amounting to Rs. 5.84 lakhs as per contract agreement for delaying the completion of the work. Paradip Port has issued a show cause notice against the firm. The poor performance of the Firm in the work awarded to them by Paradip Port has been brought to the attention of all Major Ports by Government.

Allotment of Railway Out Agencies

518. SHRI PAWAN KUMAR BAN-SAL: Will the Minister of RAILWAYS be pleased to state:

(a) what are the criteria of allotting Railway Out Agencies to private parties; and

(b) whether the agency is for a period of one year only and fresh tenders are invited every year or is it renewable according to the individual contracts?

THE MINISTER OF STATE OF THE **MINISTRY OF RAILWAYS** (SHRI MADHAVRAO SCINDIA): (a) The main criteria for allotment of out agencies are financial viability and transportation experience of the contractor and the cartage rates quoted for transportation of goods/parcels between the out agency and the serving rail-head. Suitability of location of out agency premises and storage capacity are also given due weightage.

(b) Contracts for out agencies are normally awarded for periods varying between 3 to 5 years.

DTC concession to handicapped persons

519. SHRI PAWAN KUMAR BAN-SAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that the Delhi Transport Corporation has laid down a condition that in order to avail of the concessions offered by it to the physically handicapped persons, the applicant must have been a resident of Delhi for at least three years; and

(b) if so, whether there is any exemption postulated for those handicapped persons who may have come to Delhi for some *bona fide* employment?

THE MINISTER OF STATE OF THE **MINISTRY OF SURFACE TRANSPORT** (SHRI RAJESH PILOT): (a) and (b) The D.T.C. issues passes to the physically handicapped persons on the basis of the Identity Cards issued by Delhi Administration. Delhi Administration have laid down the condition of 3 years domicile in Union Territory of Delhi for issue of Identity Cards. No exemption in this respect is postulated by the D.T.C.

Prevalance of fatal diseases among children in the country

520. SHRI RAJNI RANJAN SAHU: Will the Minister of HEALTH AND

FAMILY WELFARE be pleased to state:

(a) what was the total number of children who died due to Diarrhoea, Dysentery, Polio, Diphtheria, Tetanus, Tuberculosis, Chest infection, whooping cough, measles in the country during last three years;

(b) whether the diseases mentioned above in part (a) are covered under National Health Programme;

(c) the names of the States where each of these diseases are prevailing now;

(d) what steps have been taken to control these diseases;

(e) what are the names of the drugs being marketed in the country both for preventive and curative nature against each disease; and

(f) whether Government have any plan to provide these medicines freely to the poor and people belonging to low income group?

THE MINISTER OF STATE IN THE **MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE)**: (a) The latest figures of number of children who died due to Diarrhoea, dysentery, Polio etc. as compiled by the Registrar General of India for the years 1982 to 1984 are as statements I and II (see below).

(b) All the diseases except Dysentery and Chest infection are covered under the National Health Programme.

(c) Precise estimates of prevalence of these diseases are not available.

(d) The steps taken to control all the diseases excepting Dysentery and Chest infection are included in the implementation of the Expanded Programme on Immunization and control of Diarrhoea diseases through Oral Rehydration Therapy.

(e) Names of the drugs are shown in Statement III (See below).

(f) The vaccines and oral Rehydration Salts are provided free to all eligible children.

Statement I

I. A sample survey of causes of death (rural) is conducted in headquarter villages of selected Primary Health Centres employing trained personnel from the Centres. It makes use of lay reporting investigation method and a non-medical list (symptoms associated) of probable causes of death by field visits to the households of the deceased. In this survey, data have been collected for causes, among others, of Diarrhoea of new born, Dysentery, Polio, Tetanus, Tuberculosis of lungs, Whooping cough and Measles. Information is not collected separately regarding deaths due to Diphtheria and Chest infection. In the case of Dysentery and Whooping cough, information is being collected only from 1983.

The percentages of deaths reported from 1982 to 1984 due to above mentioned causes among children by sex and age groups were as under:—

S.No.	Cause of death	Year	Age groups in years					
			Below 1 year		1-4		5-14	
			M	F	M	F	M	F
1	2	3	4					
1.	Diarrhoea of new born	1982	6.2	7.9
		1983	6.1	6.4
		1984	5.4	6.6
2.	Dysentery	1983	0.6	0.5	3.6	5.3	2.5	5.1

1	2	3			4		
3. Polio	1984	0.9	0.8	7.6	6.3	3.5	3.4
	1982	0.2	0.1	0.5	0.4	1.4	0.8
	1983	0.7	0.7	0.8	1.3
	1984	0.2	0.3	0.8	0.3	..	0.7
4. Tetanus	1982	6.3	6.6	1.8	1.6	1.4	1.6
	1983	1.9	1.6	1.8	1.0	2.0	1.3
	1984	1.9	1.8	1.2	0.9	1.2	1.9
5. Tuberculosis of lungs	1982	0.2	0.1	0.7	0.7	3.1	4.9
	1983	..	0.1	1.3	1.0	3.8	3.1
	1984	..	0.2	0.8	1.0	2.8	1.5
6. Whooping cough	1983	0.1	0.1	0.2	..	0.5	0.5
	1984	..	0.2	0.1	0.5
7. Measles	1982	0.6	0.7	5.4	4.0	1.0	2.4
	1983	0.4	0.4	2.1	2.2	0.8	1.3
	1984	0.2	0.5	4.7	4.1	1.6	3.2
No. of deaths in sample	1982	1504	1299	598	701	415	368
	1983	1557	1335	610	730	399	392
	1984	1600	1307	726	806	428	412

Statement-II

Percent Child Mortality by Causes in different age groups 1981, 1982 and 1983 obtained from Medically Certified Deaths

Causes of Death	Age Group of children								
	1981			1982			1983		
	Below 1 year	1—4	5—14	Below 1 year	1—4	5—14	Below 1 year	1—4	5—14
Dysentery, Diarrhoea and Gastroenteritis (004, 006—009)	8.4	17.9	6.6	6.4	12.7	5.4	4.5	10.1	7.8
Poliomyelitis (045)	0.1	1.3	0.1	0.2	0.9	0.2	0.2	1.2	0.1
Diphtheria (032)	0.1	1.1	0.5	0.1	1.2	0.5	0.2	1.7	0.6
Tetanus (037)	0.9	1.7	4.8	0.9	1.5	3.9	0.7	2.3	5.0
Tuberculosis (010—018)	0.5	6.3	6.4	0.9	0.5	7.3	1.2	11.3	8.7
Chest Infection	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.
Whooping cough (033)	0.02	0.2	0.1	0.04	0.2	0.2	0.03	0.2	0.2
Measles (055)	0.3	3.7	0.8	0.2	1.8	0.4	0.5	3.3	0.4

Statement III

Drugs for prevention of polio, Diphtheria, Tetanus, Tuberculosis, Whooping cough and measles are mostly preventive in nature. There are vaccines and are available for the prevention of these diseases.

The drugs used for treatment of Diarrhoea and Dysentery include non specific drugs viz. Diphenoxylate, Loperamide, Pactin, Kaelin and specific drugs, viz. tetracycline, Chloramphenicol, Matronidazole, Tinidazole, Furoxone, Sulfenomides. For treatment of dehydration due to diarrhoea, oral rehydration salt is used.

New Post Offices, Telegraph Offices and Telephone Exchanges in Orissa

521. SHRI SUBAS MOHANTY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the target fixed by Government to open new Post Offices and Telegraph Offices and Telephone Exchanges in rural and urban areas in Orissa, separately during the Seventh Five Year Plan period;

(b) whether the target for the Sixth Plan has been fully achieved; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV):

(a) POSTAL: Through the successive Five Year Plans, the Department has already built up a comprehensive postal network in Orissa. At present there are 7,535 post offices functioning in Orissa out of which 546 are in urban areas and 6,989 in rural areas. During the first two years of the Seventh Plan, namely 1985-86 and 1986-87, there was no programme of rural postal extension on account of the ban on creation of posts. The Ministry of Finance have since indicated special procedures for creation/filling up of posts required for implementation of Plan schemes. In pursuance thereof, the Department has worked out norms and all Circles

including Orissa have been asked to carry out a fresh assessment in accordance with the norms. The proposals for post offices which satisfy the norms may be taken up with the Ministry of Finance for consideration. In so far as urban areas are concerned, post offices do not come under the Plan and the ban on creation of posts fully applies to such cases.

TELECOM: Targets fixed by the Government to open new Telegraph Offices during 7th Five Year Plan:—

Urban Areas—Nil

Rural Areas—290

(b) and (c) Postal: 475 rural post offices were planned for in Orissa during the Sixth Five Year Plan. 377 post offices were actually opened. On account of the intervention of the ban on creation of posts in January, 1984, the target fixed for 1983-84 partially fulfilled (123 post offices as against the target of 135). The target for 1984-85 could not be fulfilled but on special consideration, 3 rural post offices were opened in that year by relaxation of the ban.

(b) Telecom: No, Sir.

(c) As against targets of 380 offices to be opened, 343 offices were opened during 6th Five Year Plan. The shortfall of 37 was due to short supply of line materials.

Information regarding Telephone Exchanges in respect of questions (a), (b) & (c) are being collected and will be placed on the table of the House.

Programme to encourage Naturopathy in the country

522. SHRI SANTOSH BAGRODIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any special programme to encourage naturopathy in the country, if so, what are the details thereof; and

(b) whether Government have any